

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 294 of 2017

Gopal Chandra Shaw Petitioner

Versus

State of Jharkhand & Ors. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Faiz Ur. Rahman, Advocate
For Resp.-State : Mr. Mithilesh Singh, G.A.-V

12/07.09.2021 In pursuant to the order dated 23.07.2021 four weeks time was granted to the respondent-State to file specific counter affidavit but the same has not been file.

By way of last indulgence, put up this case after two weeks enabling the respondent-State for filing counter affidavit.

(Dr. S.N. Pathak, J.)

Rohit/-